

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

(For Renewal of FDR.)

Date : 22-03-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms Aadya Malik, Adv.
M/S. Parekh & Co., AOR

For Respondent(s)

Mr. Abhishek Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. be renewed for a further period of 6 months from the
due date of its maturity i.e. 10.04.2024.

APARNA AJITSARIA
Registrar